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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II
SPECIAL BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 11.06.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 190/2018 in CP(IB) No. 148/10/HDB/2017
NAME OF THE COMPANY	AGP Steels Pvt Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARESH KUMAR SANGAM	Advocate	9000666072	

Counsel for Respondent(s):

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Somnath A. P. IA 190/2018 is listed today which is filed for accepting
the Resolution plan. RP is present. List the matter for
further hearing on 18.06.2018.


MEMBER JUDICIAL